

**JUDGMENTS FOR THE MONTH OF MARCH, 2014**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	3 <sup>rd</sup>	<a href="#"><u>WP(C) 4716/2010</u></a>	SARIF UDDIN CHOUDHURY & 4 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
2	3 <sup>rd</sup>	<a href="#"><u>PIL 2/2011</u></a>	ALL ASSAM TRIBAL SANGHA & ANR VS THE STATE OF ASSAM AND ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
3	3 <sup>rd</sup>	<a href="#"><u>WP(C) 1408/2012</u></a>	SMTI SAZIDA KHATUN VS THE STATE OF ASSAM AND ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
4	3 <sup>rd</sup>	<a href="#"><u>WP(C) 4841/2013</u></a>	JIBESH DAS VS THE STATE OF ASSAM AND 2 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
5	3 <sup>rd</sup>	<a href="#"><u>Cont.Cas(C) 105/2014</u></a>	JOGEN TALUKDAR VS ALOK RAWAT & 3 ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
6	3 <sup>rd</sup>	<a href="#"><u>WA 15/2014</u></a>	STATE OF ASSAM & 2 ORS VS M/S. JAGUNBARI TEA CO	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
7	3 <sup>rd</sup>	<a href="#"><u>WP(C) 937/2014</u></a>	BIMAL PAUL VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES & 3 ORS	Income Tax	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
8	4 <sup>th</sup>	<a href="#"><u>WP(C) 1025/2009</u></a>	SHRI PAWAN KUMAR AGARWALA VS THE UNION OF INDIA & ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
9	4 <sup>th</sup>	<a href="#"><u>CrI.A. 134/2013</u></a>	CHANDAN DAS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE C.R. SARMA
10	4 <sup>th</sup>	<a href="#"><u>WP(C) 4258/2013</u></a>	MD. ANUWAR HUSSAIN @ MD. ANOWAR HUSSAIN VS THE UNION OF INDIA & 4 ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE UJJAL BHUYAN
11	4 <sup>th</sup>	<a href="#"><u>WP(C) 49/2014</u></a>	NASER KHOSROO VS THE STATE OF ASSAM AND 6 ORS	Transfer with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
12	4 <sup>th</sup>	<a href="#"><u>WP(C) 862/2014</u></a>	BADAL SINGH LAMA VS THE DIRECTOR, NATIONAL MALARIA ERADICATION PROGRAMME & 3 ORS	Order of the Appellate or Revisional authority with	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI

				respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	
13	5 <sup>th</sup>	<a href="#">WP(C) 2888/2006</a>	MR KOLLOL KUMAR DUTTA VS UNION OF INDIA & ORS	Disciplinary and enquiry proceedings with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
14	5 <sup>th</sup>	<a href="#">MACApp. 4/2008</a>	THE UNION OF INDIA VS MST. AMALA BEGUM & ORS	Ex-gratia payment-deductible from award under the MV Act.	HON'BLE MR. JUSTICE B D AGARWAL
15	5 <sup>th</sup>	<a href="#">C.Ex.App. 1/2014</a>	M/S. HINDUSTAN UNILEVER LTD VS COMMISSIONER OF CENTRAL EXCISE	Other First Appeals	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
16	5 <sup>th</sup>	<a href="#">C.Ex.App. 2/2014</a>	M/S. HINDUSTAN UNILEVER LTD VS COMMISSIONER OF CENTRAL EXCISE	Other First Appeals	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
17	5 <sup>th</sup>	<a href="#">Revn.Pet. 2/2014</a>	SMTI PHUNSTOK DOLMA VS THE STATE OF ASSAM AND 5 ORS	Revision Petition u/s 81 of the Assam Value Added Tax Act 2003	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
18	5 <sup>th</sup>	<a href="#">WA 38/2014</a>	SMT. U.K. FATEMA KHATUN LASKAR VS STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
19	6 <sup>th</sup>	<a href="#">WP(C) 2840/2006</a>	SHRI NANI GOPAL PALIT VS STATE BANK OF INDIA & ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR JUSTICE HRISHIKESH ROY
20	6 <sup>th</sup>	<a href="#">WP(C) 6167/2011</a>	SMTI MANJITA RANI BASUMATARY & 14 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.K. GOSWAMI
21	6 <sup>th</sup>	<a href="#">WP(C) 1877/2013</a>	CHAKRA BHARALI VS THE UNION OF INDIA & 3 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE B. K. SHARMA

22	6 <sup>th</sup>	<a href="#">WP(C) 24/2014</a>	MOHET HOJAI VS THE UNION OF INDIA & 3 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE B.K. SHARMA
23	10 <sup>th</sup>	<a href="#">ITA 16/2010</a>	COMMISSIONER OF INCOME TAX VS M/S BARAK INDUSTRIES LTD	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
24	10 <sup>th</sup>	<a href="#">PIL 79/2013</a>	JOYNAL ABDIN & 2 ORS VS THE STATE OF ASSAM AND 6 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
25	10 <sup>th</sup>	<a href="#">WP(C) 6622/2013</a>	BINAY KHANDELIA VS THE PUNJAB NATIONAL BANK & 2 ORS	Recovery of other dues under the Public Demand Recovery Act	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
26	10 <sup>th</sup>	<a href="#">Cont.Cas(C) 122/2014</a>	HINDUSTAN PAPER CORP. LTD. OFFICERS & SUPERVISORS ASSOCIATION VS M.V. NARASIMHA RAO & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
27	10 <sup>th</sup>	<a href="#">SCA 1/2014</a>	DEBASISH BISWAS VS THE STATE OF ARUNACHAL PRADESH & 2 ORS	Application for certificate of Appeal before Supreme Court in Civil cases	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
28	10 <sup>th</sup>	<a href="#">WP(C) 1333/2014</a>	PANKAJ PAUL VS THE UNITED BANK OF INDIA & ANR	Recovery of other dues under the Public Demand Recovery Act	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
29	11 <sup>th</sup>	<a href="#">Cont.App.(C) 1/2005</a>	BIDYUTJYOTI PURKAYASTHA VS BIPASHA DEB AND ORS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE P.K. SAIKIA
30	11 <sup>th</sup>	<a href="#">Cont.App.(C) 2/2005</a>	BIKASH DAS VS BIPASHA DEV AND ORS	Contempt Appeal	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE P.K. SAIKIA
31	11 <sup>th</sup>	<a href="#">WP(C) 4454/2005</a>	SHILPI ACHARJEE VS THE UNION OF INDIA AND ORS	Death after detention in custody	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE P.K. SAIKIA
32	11 <sup>th</sup>	<a href="#">WP(C) 7131/2005</a>	SRI MUKUNDA KUMAR ROY AND ORS VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
33	11 <sup>th</sup>	<a href="#">Crl.A. 55/2010</a>	MD.TASHIR ALI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE P.K. SAIKIA
34	11 <sup>th</sup>	<a href="#">WP(C) 2337/2012</a>	SMTI BONTI DUTTA VS THE STATE OF ASSAM AND ORS	Major punishment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
35	11 <sup>th</sup>	<a href="#">WP(C) 5834/2012</a>	MISS JAMILA KHATUN VS THE STATE OF ASSAM AND 6 ORS	Orders passed by the Director with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN

36	11 <sup>th</sup>	<a href="#">WP(C) 782/2014</a>	WAHEDUR RAHMAN VS THE STATE OF ASSAM AND 4 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE B.K. SHARMA
37	11 <sup>th</sup>	<a href="#">WP(C) 785/2014</a>	MD. MOTIUR RAHMAN LASKAR VS CHAIRMAN, ASSAM AGRICULTURAL MARKETING BOARD & 4 ORS.	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE B.K. SHARMA
38	11 <sup>th</sup>	<a href="#">WP(C) 820/2014</a>	BAHARUL ISLAM VS THE STATE OF ASSAM AND 3 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE B.K. SHARMA
39	12 <sup>th</sup>	<a href="#">Mat.App. 20/2012</a>	SMTI. BICHITRA BHARALI KALITA VS DIPAK CHANDRA KALITA	Family Court Appeals	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE P.K. SAIKIA
40	12 <sup>th</sup>	<a href="#">Mat.App. 20/2013</a>	BICHITRA BHARALI KALITA VS DIPAK CH. KALITA	Family Court Appeals	HON'BLE MR. JUSTICE B. P. KATAKEY HON'BLE MR. JUSTICE P. K. SAIKIA
41	12 <sup>th</sup>	<a href="#">PIL 6/2013</a>	TANIANG KIPA VS THE UNION OF INDIA & 9 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
42	12 <sup>th</sup>	<a href="#">WA 83/2013</a>	ORIENTAL INSURANCE CO LTD VS M/S SILK POINT & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
43	12 <sup>th</sup>	<a href="#">Cont.Cas(C) 127/2014</a>	CACHAR PAPER MILL OFFICERS & SUPERVISORS ASSOCIATION AND ANR VS M.V. NARASIMHA RAO & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
44	12 <sup>th</sup>	<a href="#">WA 51/2014</a>	AKADDAS ALI VS STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE CHIEF JUSTICE A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
45	12 <sup>th</sup>	<a href="#">WP(C) 1376/2014</a>	DR. SANDIP NATH VS THE ASSAM PUBLIC SERVICE COMMISSION & 3 ORS	Other service matters with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
46	12 <sup>th</sup>	<a href="#">WP(C) 1389/2014</a>	GAIL (INDIA) LTD VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
47	13 <sup>th</sup>	<a href="#">CRL.A(J) 87/2012</a>	DEEPAK KARMAKAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE P.K. SAIKIA
48	13 <sup>th</sup>	<a href="#">Mat.App. 28/2013</a>	ANJU SAHA VS GOBINDA SAHA	Family Court Appeals	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE P.K. SAIKIA
49	13 <sup>th</sup>	<a href="#">WP(C) 5474/2013</a>	MD. JAINUDDIN ALI @ JOINUDDIN ALI @ JOINUDDIN & 4 ORS VS THE UNION OF INDIA & 2 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
50	14 <sup>th</sup>	<a href="#">Crl.A. 174/2012</a>	RAJU ALI VS THE UNION OF INDIA	Section 42- NDPS Act, 1985-Non-compliance of the requirement is fatal to the prosecution	HON'BLE MR. JUSTICE B D AGARWAL

51	14 <sup>th</sup>	<a href="#">Crl.Rev.P. 423/2012</a>	MD. RAJAB ALI & 2 ORS VS MUSTT. MANJULA KHATOON	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE A.K. GOSWAMI
52	14 <sup>th</sup>	<a href="#">WP(C) 5831/2013</a>	PUNAL KUMAR DAS & 5 ORS VS THE STATE OF ASSAM AND 11 ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE B.K. SHARMA
53	14 <sup>th</sup>	<a href="#">Crl.Pet. 10/2014</a>	MD. MOYNUL HOQUE & ANR VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE A.K. GOSWAMI
54	18 <sup>th</sup>	<a href="#">CRP 390/2006</a>	AMAL BHUSAN CHOUDHURY VS SYNDICATE BANK	Civil Revision under Article 227 of the Constitution	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
55	18 <sup>th</sup>	<a href="#">CRP 465/2006</a>	BAL BAHADUR LIMBU & ORS VS ASHBEL BARLOO	Civil Revision under Article 227 of the Constitution	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
56	18 <sup>th</sup>	<a href="#">WP(C) 4737/2007</a>	SRI PRADIP KUMAR GOSWAMI VS THE STATE OF ASSAM & ANR	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
57	18 <sup>th</sup>	<a href="#">WP(C) 5946/2009</a>	SUBHASH BAROI & 2 ORS. VS THE UNION OF INDIA & ORS	Acquisition of land	HON'BLE MR. JUSTICE UJJAL BHUYAN
58	18 <sup>th</sup>	<a href="#">WP(C) 1495/2014</a>	MD. FAZAL AHMED VS MD. NOZMUL ISLAM & 10 ORS	Election of members of Panchayat	THE HON'BLE MR. JUSTICE B.K. SHARMA
59	19 <sup>th</sup>	<a href="#">Crl.Rev.P. 370/2005</a>	NUR MOHAMMAD VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE B D AGARWAL
60	19 <sup>th</sup>	<a href="#">WP(C) 542/2006</a>	HEM CHANDRA CHUTIA VS ASSAM COOPERATIVE APEX BANK LTD & ANR	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
61	19 <sup>th</sup>	<a href="#">Crl.A. 142/2009</a>	SRI DIPAK TIRKY VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE M.R. PATHAK
62	19 <sup>th</sup>	<a href="#">WP(C) 6573/2013</a>	UNION OF INDIA & 5 ORS VS BIPROJIT DUTTA	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI

				Bodies and Universities and Institutions	
63	19 <sup>th</sup>	<a href="#">WA 84/2014</a>	HAFIZUR RAHMAN MAZUMDAR & 10 ORS VS THE OIL AND NATURAL GAS CORPORATION LTD. & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
64	19 <sup>th</sup>	<a href="#">WP(C) 1409/2014</a>	DR. HIMANTHA SAIKIA & ANR VS THE STATE OF ASSAM AND 5 ORS	Other service matters with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
65	20 <sup>th</sup>	<a href="#">PIL 67/2007</a>	XXX VS IN RE :- THE COMMISSIONER & SECY & ANR	Public Interest Litigations	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
66	20 <sup>th</sup>	<a href="#">MACApp. 103/2008</a>	RAHUL KALITA VS THE REGIONAL MANAGER & ORS	Appeals from motor accident claims tribunal	HON'BLE Mr. JUSTICE N. CHAUDHURY
67	20 <sup>th</sup>	<a href="#">WP(C) 767/2009</a>	SHRI TULASHI RAM NATH VS THE STATE OF ASSAM AND ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
68	20 <sup>th</sup>	<a href="#">WP(C) 1685/2013</a>	AJIT BORUAH VS THE STATE OF ASSAM AND 3 ORS	Seniority with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
69	20 <sup>th</sup>	<a href="#">WP(C) 1417/2014</a>	NO.165/166/167/168 PURANA SONAI/SOLA/GARANGA /SUKHRAJ MEEN SAMABAI SAMITTEE LIMITED VS THE STATE OF ASSAM AND 3 ORS	Settlement of Fishery by the State Govt	THE HON'BLE MR. JUSTICE B.K. SHARMA
70	21 <sup>st</sup>	<a href="#">Cont.Cas(C) 609/2005</a>	HAREN BORDOLOI VS SRI AJIT DUTTA & ANR	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
71	21 <sup>st</sup>	<a href="#">Cont.Cas(C) 359/2010</a>	GOGAMUKH DAILY FISH BUSINESSMEN ASSOCIATION & 6 ORS VS DEBAN DUTTA & ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
72	21 <sup>st</sup>	<a href="#">Cont.Cas(C) 389/2011</a>	GANESH CHAKRABORTY VS A C BORDOLOI & ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
73	21 <sup>st</sup>	<a href="#">WP(C) 1225/2014</a>	MANIK CHAND & SONS (JEWELLERS) PVT. LTD. & ANR VS THE STATE OF ASSAM AND 3 ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE N. CHAUDHURY
74	24 <sup>th</sup>	<a href="#">WP(C) 1833/2008</a>	CACHAR PAPER PROJECT WORKERS UNION, (INTUC) VS THE STATE OF ASSAM AND ORS	Other Labour and Industrial Cases	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
75	24 <sup>th</sup>	<a href="#">CRL.A(J) 40/2011</a>	SRI KANAK BORO VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE DR.(MRS.) JUSTICE INDIRA SHAH
76	25 <sup>th</sup>	<a href="#">WP(C) 2477/2009</a>	MICHAEL SHAHA & ANR. VS THE STATE OF ASSAM AND ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE B.K. SHARMA

77	25 <sup>th</sup>	<a href="#">CRL.A(J) 31/2011</a>	SWAPAN RAJBANGSHI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE DR.(MRS.) JUSTICE INDIRA SHAH
78	25 <sup>th</sup>	<a href="#">WP(C) 1430/2013</a>	ZABEDA KHATUN VS THE UNION OF INDIA & 4 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
79	25 <sup>th</sup>	<a href="#">WP(C) 2555/2013</a>	RAHIM ALI @ RAHIM VS THE UNION OF INDIA & 2 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
80	25 <sup>th</sup>	<a href="#">WP(C) 6345/2013</a>	BAKES ALI @ BAHEJ UDDIN VS THE UNION OF INDIA & 2 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
81	25 <sup>th</sup>	<a href="#">WP(C) 6388/2013</a>	MD. AJIBOR RAHMAN VS THE UNION OF INDIA & 4 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
82	25 <sup>th</sup>	<a href="#">WP(C) 7177/2013</a>	RAJESH PRASAD GUPTA VS THE STATE OF ASSAM AND 10 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE B.K. SHARMA
83	25 <sup>th</sup>	<a href="#">WP(C) 7462/2013</a>	PITAMBRA BOOKS PVT LTD VS AXOM SARVA SIKSHA ABHIJAN MISSION, ASSAM & 2 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR JUSTICE K. SREEDHAR RAO
84	25 <sup>th</sup>	<a href="#">WP(C) 7463/2013</a>	PITAMBRA BOOKS PVT. LTD. VS AXOM SARVA SIKSHA ABHIJAN MISSION, ASSAM & 2 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR JUSTICE K. SREEDHAR RAO
85	25 <sup>th</sup>	<a href="#">WP(C) 7470/2013</a>	PITAMBRA BOOKS PVT. LTD. VS AXOM SARVA SIKSHA ABHIJAN MISSION, ASSAM & 2 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR JUSTICE K. SREEDHAR RAO
86	25 <sup>th</sup>	<a href="#">WP(C) 7471/2013</a>	PITAMBRA BOOKS PVT. LTD. VS AXOM SARVA SIKSHA ABHIJAN MISSION, ASSAM & 2 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR JUSTICE K. SREEDHAR RAO
87	25 <sup>th</sup>	<a href="#">WP(C) 7514/2013</a>	PITAMBRA BOOKS PVT. LTD. VS AXOM SARVA SIKSHA ABHIJAN MISSION, ASSAM & 2 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR JUSTICE K. SREEDHAR RAO
88	26 <sup>th</sup>	<a href="#">WP(C) 214/2004</a>	M/S PARLE BISCUITS LTD. VS STATE OF ASSAM AND ORS	Sales Tax	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
89	26 <sup>th</sup>	<a href="#">WP(C) 253/2004</a>	M/S PARLE BISCUITS LTD. VS STATE OF ASSAM AND ORS	Sales Tax	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
90	26 <sup>th</sup>	<a href="#">WP(C) 7183/2005</a>	BISWAJIT ROY VS AMRIT HATCHERIES PVT LTD AND ANR	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
91	26 <sup>th</sup>	<a href="#">WP(C) 7471/2005</a>	MANISH KR. SINGHANIA AND ANR VS AMRIT HATCHERIES PVT. LTD. AND ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY

92	26 <sup>th</sup>	<a href="#">WA 395/2013</a>	ANJAN BISWAKARMA VS STATE OF ASSAM & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
93	26 <sup>th</sup>	<a href="#">WP(C) 6566/2013</a>	UFA ALI @ UFAR ALI VS THE UNION OF INDIA & 3 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE B.K. SHARMA
94	26 <sup>th</sup>	<a href="#">WA 104/2014</a>	TAFIKA ABEDA RAHMAN VS STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
95	26 <sup>th</sup>	<a href="#">WP(C) 22/2014</a>	REZIA KHATUN VS THE UNION OF INDIA & 2 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE B.K. SHARMA
96	27 <sup>th</sup>	<a href="#">WA 235/2013</a>	CONSTABLE 881, GAUTOM BRAHMA & 10 ORS. VS STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
97	27 <sup>th</sup>	<a href="#">WA 94/2014</a>	M/S. MATRIX ASSOCIATES VS STATE OF ASSAM & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
98	28 <sup>th</sup>	<a href="#">Crl.Pet. 49/2013</a>	SMT. DIPTI CHOUDHURY VS SMTI. SANGEETA MANDAL @ SANGITA DAS	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE A.K.GOSWAMI
99	31 <sup>st</sup>	<a href="#">WP(C) 530/2011</a>	SMT. JEEWAN MADHURI NEOG BORA VS THE STATE OF ASSAM AND ORS	Other land matters relating to Land Matters	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
100	31 <sup>st</sup>	<a href="#">WP(C) 1381/2014</a>	THE GOVERNING BODY VS ELECTION COMMISSION OF INDIA & 4 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE B.K. SHARMA
101	31 <sup>st</sup>	<a href="#">WP(C) 1761/2014</a>	UNION OF INDIA & 5 ORS VS RAFIQUE UDDIN BARLASKAR	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI